

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

O R D E R

All the Ahlmaḍs/Nazirs attached to the Court of Principal District & Sessions Judges/District Judges (Commercial Courts)/Additional District & Sessions Judges/MACTs/SCJ, ASCJ, ACJ, RC, JSCC, CJ/CMM, ACMM and MM are directed to clear all pending Copying Agency applications and obtain *Clearance Certificate* from the concerned Branch-In-Charge, Copying Agency before proceeding on summer vacations. Non-compliance of the order will be viewed seriously and disciplinary action will be taken without any further notice.


(SANJAY GARG-I)

Principal District and Sessions Judge (HQs)

Tis Hazari Courts, Delhi


F.1/CA(VII)/Summer Vacations/Genl./THC/2024/

33998-34223

Dated, Delhi the 6 JUN 2024

Copy forwarded for information and necessary action to:-

1. All the Ld. Principal District & Sessions Judges, West, South, South-East, East, North-East, Shahdara, North, North-West, South-West District, New Delhi at Tis Hazari, Saket, Karkardooma, Rohini, Dwarka Courts and Patiala House Delhi/New Delhi.
2. The Ld. Principal District & Sessions Judge, Spl. Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Officer-in-Charge, Copying Agencies (Civil, Small Cause Court, Sessions & Criminal), Tis Hazari Courts, Delhi.
4. Officer-in-Charge, Record Rooms (Civil, Sessions & Criminal), Tis Hazari Courts, Delhi.
5. All the Judicial Officers posted at Central & West District, Tis Hazari Courts, Delhi.
6. The Branch-in-charge, Copying Agency (Sessions, Civil, Criminal) at Tis Hazari Courts, Delhi.
7. Dealing Official, R&I Branch for uploading the same on LAYERS.
8. For uploading on Centralized Website through LAYERS.
9. PS to the undersigned.


Principal District and Sessions Judge (HQs)

Tis Hazari Courts, Delhi